

DIVISION BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/123(KB)2022
IN
C.A.(CAA)/61(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	PRIME DRUGS PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance via video conference/physically

ORDER

1. None for the parties.
2. Post this matter on **02.08.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)